

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, AT KOLKATA
O.A. No. 99 of 2024**



In the matter of :-

Nityendu Shekhar Bhattacharjee

.....Petitioner

-Versus-

The State of Assam & 5 Others

.....Respondents

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Date : 07/08/2025.

Place : Silchar, Assam.

Filed By-

Sri Sattik Rout, Advocate
High Court, Calcutta (7384683945)
Junior to-
Sri Sishir Dutta, LLB., M.Com
Senior Advocate
Gauhati High Court.



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, AT KOLKATA

O.A. NO. 99 OF 2024

BETWEEN

Nityendu Shekhar Bhattacharjee

House No. 13. Bilpar, Silchar

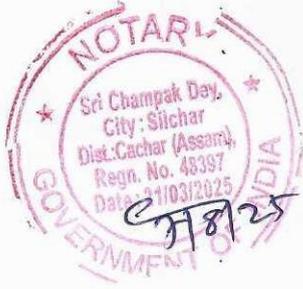
Pin-788005

Email: Nityendubhatt61@gmail.com

.....Applicant

Versus

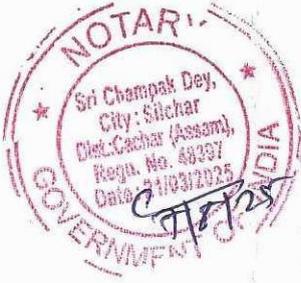
1. The Principal Secretary
Department of Environment and Forest,
The Govt. of Assam, F-Block, 2nd Floor,
Janata Bhawan, Dispur-781005
Email: acs.envforest@gmail.com
2. The Assam Pollution Control Board
Through the Member Secretary, .



Department of Environment and Forest, Govt. of Assam,
Bamunimaidan, Guwahati-21, Assam-781021
Email: chairman@pcbassam.org

3. District Magistrate, Cachar,
Silchar, Pin - 788001
Email: dc-cachar@nic.in
4. Silchar Municipal Corporation
Through The Commissioner (I/c),
Silchar Municipal Corporation,
Silchar, Assam, Pin-788001
Email: smb1882@gmail.com
5. Superintendent of Police
Tarapur, Silchar, Assam
Pin-788001
Email: sp-cachar@assampolice.gov.in
6. Central Pollution Control Board
Through its Chairman, Parivesh Bhawan,
CBD-cum-office Complex, East, Arjun Nagar,
New Delhi-110032
Email: ccb.cpcb@nic.in

.....Respondents



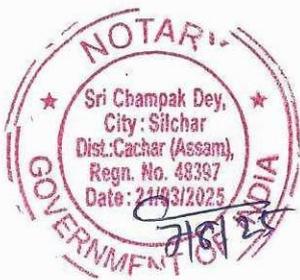
-AND-

IN THE MATTER OF: -

Counter affidavit filed by the Respondent
No. 4, (Silchar Municipal Corporation).

I, Ashish Vidhyadhar Unhale, son of Vidhyadhar Bhaurao Unhale, aged about 31 years, resident of Silchar, District-Cachar do hereby solemnly affirm and say as follows: -

1. That I am the Commissioner (I/c) of Silchar Municipal Corporation. I have gone through, the O.A. Application No. 99 of 2024 filed by the applicant and have fully understood the contents thereof.
2. That your deponent respectfully states that statement made in all the paragraphs of O.A. 99 of 2024 are not correct at all and the deponent denies the same. It is stated that work order of door to door collection by engaging NGO in ward no. 9 (Applicant's area) issued on 24.04.2023. The applicant enrolled in door-to-door collection as single kitchen. Although door-to-door collection facilities has been provided in ward no. 9, however people of this area invariably used to through the garbage at road side. The people of the locality don't cooperate with NGO to collect door-to-door garbage. Silchar Municipal



Corporation through their machineries clear the area daily in the morning also in the evening.

On 25/07/2025 worker from the house of applicant dumped garbage at road side in front of his house and at that relevant time Municipal Officials were there and snapped GPS photographs, recorded the entire sequence through videography using their mobile device.

**Copy of Work Order and Photographs
are annexed as Annexure-I.**

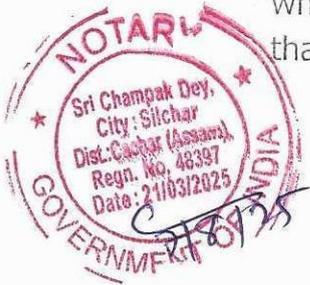
3. That Respondent No 4. Issued notice to the applicant for such violation. However, he refused to receive the same. Thereafter official of the corporation hanged the notice in a conspicuous place, in the presence of witnesses.

**Copy of Notice and Photographs are
annexed as Annexure-II.**

4. That it is respectfully stated that photographs of garbage annexed in the O.A. 99 of 2024 is relating to devastating flood which occurred in the year 2022. Applicant by annexing such photographs trying to persuade the Hon'ble Tribunal to get some order in his favour.
5. That your deponent states that, fund released towards solid waste management in favour of Silchar Municipal Corporation has been utilised for the purpose for which it was given.

Utilization Certificates of Rs. 3,59,38,850/-, Rs. 1,71,55,939/- and 1,00,000/- are annexed hereto, in order to show that fund which was allotted for the purpose, has since been utilised for that purpose only.

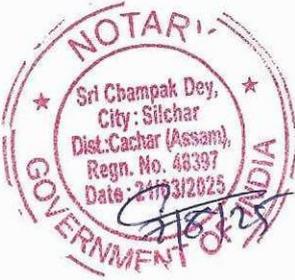
Copy of Sanction Letter and Utilisation Certificates are annexed as Annexure-III.



6. That your deponent also states that Utilisation Certificate of Rs. 6,39,395/- and Rs. 1,85,65,705/- has not been prepared yet, and, as such, utilisation certificate to that extent could not be annexed, but the Work Order and Bill (Part) annexed here to.

Copy of Sanction Letter and Work Order, Bill (Part) are annexed as Annexure-IV.

7. That the statement made in this affidavit and in paragraphs 2 to 6 of this counter affidavit is true to my information derived from records which I believe to be true.



"OATH"

"I swear that this, my declaration is true, that it conceals nothing and that no part of it is false. So help me God".

And I sign this affidavit on this 7th day of August 2025 at Silchar.

Identified by me

Budhachitya Subyakti
Advocate

Advocate

Emol. No. 997 of 2022

Deponent

Commissioner (I/c)
Silchar Municipal Corporation
Deponent

07/08/2025
SRI CHAMPAK DEY
NOTARY PUBLIC,
GOVERNMENT OF INDIA,
Regn. No. 48397 Dt.: 21/03/2025
Mbl. N 7002742033

OFFICE OF THE SILCHAR MUNICIPAL BOARD
CACHAR::: SILCHAR

No. SMGUA(SBM). 27/2023-24/127

Dated- 24/04/2023

WORK ORDER

In response to the Tender (Order No SMGUA (SBM). 27/2022-23/3612 dated 01/02/2023) called from registered NGOs/SHGs/Firms for primary collection and disposal of Municipal Solid Waste, some NGOs/Firms have been selected based to provide the services on behalf of Silchar Municipal Board for a period of 2 two years. The list of selected service providers and their assigned wards given below:

Sl. No	Name of the NGOs/SHGs/Firms	Assigned Wards
1	Padmanagar Janakalyan Samity	Ward no 09
2	Trinetra Foundation	Ward no 10
3	Trinetra Foundation	Ward no 11
4	Nirupom Goswami	Ward no 13
5	Nirupom Goswami	Ward no 14
6	Nirupom Goswami	Ward no 19
7	Shakti SHG	Ward no 23
8	Gita Studio	Ward no 24
9	Gita Studio	Ward no 27
10	Gita Studio	Ward no 28

The selected NGOs/ SHGs/Firms are requested to start the work within 7days from the date of this order & their performance will be evaluated by the undersigned for the first two months & if the undersigned satisfies then agreement will be made between the 1st party & the second party.

No. SMGUA(SBM). 27/2023-24/

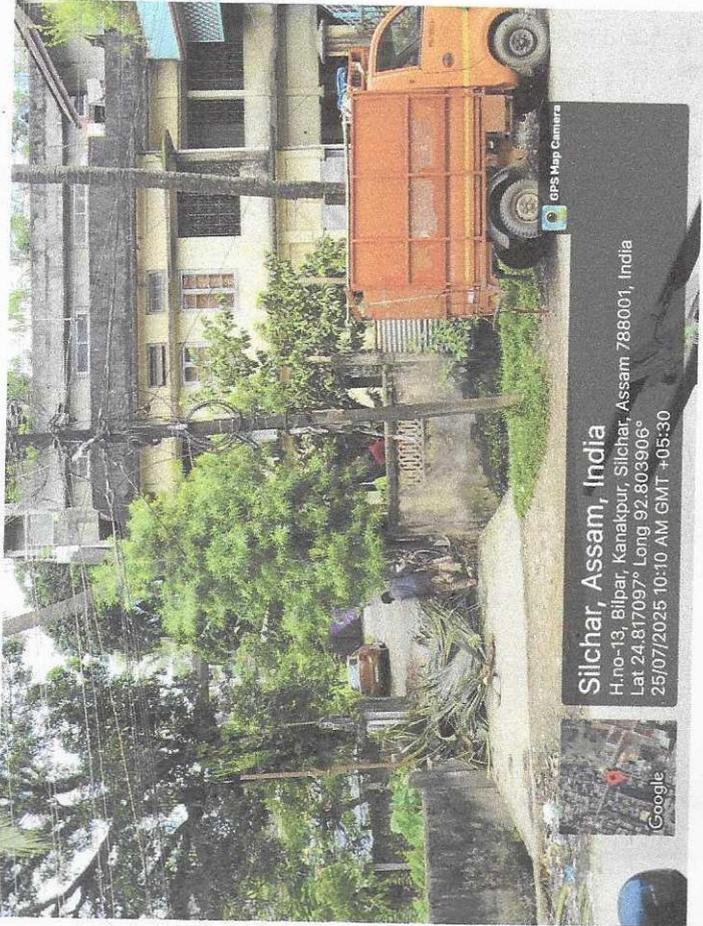
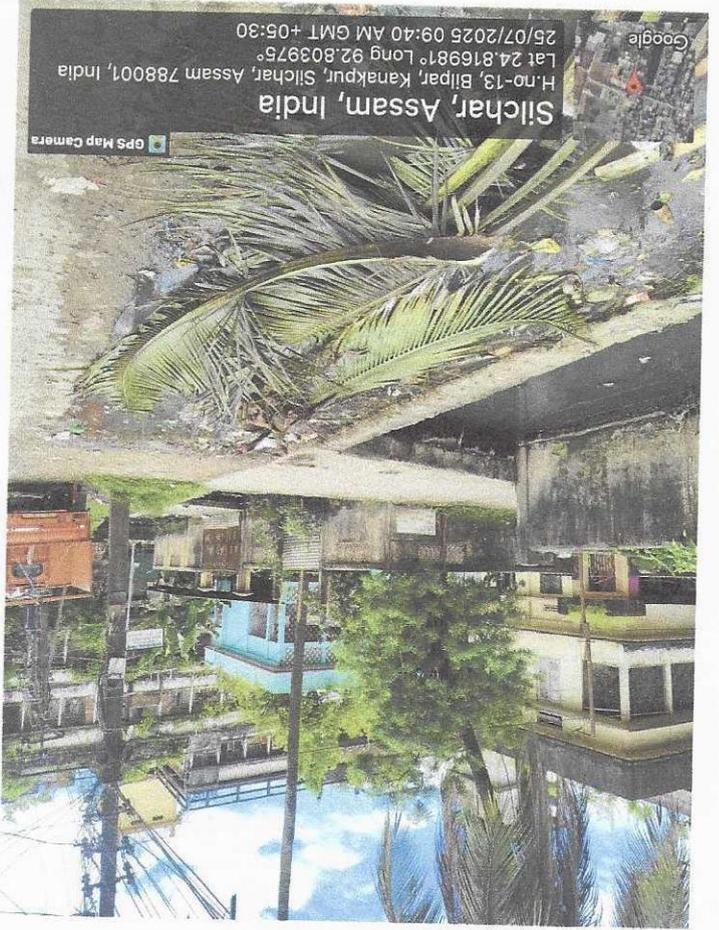
Executive Officer
Silchar Municipal Board
Dated- 24/04/2023
Executive Officer
Silchar Municipal Board

Copy to:

1. The NGOs/Firms concern for favour of kind information and necessary action.
2. Notice Board
3. Book Copy
4. File Copy.

5. Copy to Accountant, SMB for information & necessary action.

Executive Officer
Silchar Municipal Board



No. SMGUA(SBM).27/2025-26/1331

Date - ~~27/08/2025~~
27th Aug, 2025

NOTICE

Subject: Compliance with Solid Waste Management Rules-For Households and Commercial Establishment under Silchar Municipal Corporation area.

To,

The Household Resident/Business Owner
Name- *Nityendu Shekhar Bhattacharjee*
Ward No- 09
Area- *Bilpar*
Address - *H.No.-13, Bilpar, Silchar.*

This is to inform all household/commercial establishments under the jurisdiction of Silchar Municipal Corporation that as per the Solid Waste Management Rules, 2016 notified by the Ministry of Environment, Forest and Climate Change, Government of India, it is mandatory for all resident and business entities to adhere to the following:

- A. Segregation at Source- Waste must be segregated into:
 1. Biodegradable (Wet) Waste.
 2. Non- Biodegradable (Wet) Waste.
 3. Domestic Hazardous waste
- B. Proper Storage and Disposal
 1. Store waste in suitable bins with lids
 2. Do not dispose of waste in open areas, drains or public places.
 3. Handover segregated waste to the authorized waste collector vehicle.
- C. No littering of Dumping
 1. Littering in street, roadsides, or public places is strictly prohibited and punishable with a fine of up to Rs. 2000.00 (Rupees Two Thousand).
 2. Dumping construction and demolition (C&D) waste without prior approval is strictly prohibited and punishable with a fine ranging from ₹5,000 to ₹10,000 or higher, as per the provisions of the Solid Waste Management Rules, 2016 and the Construction & Demolition Waste Management Rules, 2016.
- D. Commercial Establishments,
 1. Hotel, restaurants, shops, offices etc. must maintain separate bins and ensure timely disposal.
 2. Bulk waste generator must have a system for in-house segregation and disposal or tie-up with authorized waste processors.
- E. Composting Encouraged
 1. Households and institutions with space are encouraged to compost organic waste at source.

Non-compliance consequences:- Failure to comply with the above rules will attract penalties under Solid Waste Management Rules, 2016 which may include- Monetary fines, Seizure of waste generating items (for commercial) or legal action.

We seek your cooperation in making our locality clean, healthy and environmentally responsible. Let us work together to build a Swachh Sundor Silchar.

For any assistance you may contact
Name- Rajiv Chanda
Designation- City Project Officer, SBM (U),
Silchar Municipal Corporation.
Ph-No- 6002568070


(Srishti Singh, IAS)
Commissioner
Silchar Municipal Corporation
Commissioner
Silchar Municipal Corporation



IX



GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U), ASSAM
2nd Floor, Directorate of Municipal Administration, Assam
Dispur :: Guwahati-6

E-mail : sbmupbanassam@gmail.com

No. SBM(U) 17/2015-Pt.1735

Phone No. (0361) 2261436

Dated Guwahati, the 2nd May, 2018.

From : Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati-6.

To: 1) The Chairperson,
2) The Executive Officer,
Silchar M.B.

Sub: Sanction of Fund for Solid Waste Management under Swachh Bharat Mission(U) for the year 2018-19.

Sir,

In inviting a reference to the subject cited above, I have the honour to accord sanction of fund for Solid Waste Management (SWM) under Swachh Bharat Mission (U) as follows :

Sl.No.	Particulars	Amount (Rs)
1	1 st Instalment of Project Cost for SWM	3,39,95,850.00
2	Consultancy fee for preparation of DPR	19,43,000.00
Total :		3,59,38,850.00

You are to utilize the fund as per the Guidelines attached herewith and submit Utilization Certificate (UC) in the form of GFR 19-A.

Encl. : As stated above.

Yours faithfully,

Mission Director,
Swachh Bharat Mission (U), Assam
Dispur ; Guwahati - 6

Memo No. SBM(U) 171/2015-Pt.1735-A

Dated Guwahati, the 2nd May, 2018.

Copy to :

1. P.S. to the Principal Secretary to the Govt. of Assam, UDD for kind information of Principal Secretary.

Mission Director,
Swachh Bharat Mission (U), Assam
Dispur ; Guwahati - 6

X

o/c

**OFFICE OF THE SILCHAR MUNICIPAL BOARD
SILCHAR :::: CACHAR**

Email ID: smb1882@gmail.com

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/2622

Dated Silchar the 22nd Sept., 2021

To

The Director,
Municipal Administration,
Ganeshguri, Guwahati-6.

Sub: Utilisation Certificate for Solid Waste Management (SWM) under Swachha Bharat Mission (U) Assam.

Ref: Your office letter No. SBM (U) 171/ 2015-Pt.1/756, Dtd. 02-05-2018.

Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Solid Waste Management (SWM) under Swachha Bharat Mission (U) Assam.

This is for favour of your kind information & necessary action.

Encl:- As stated above.



Yours faithfully

22/9/21
Executive Officer
Silchar Municipal Board
Silchar

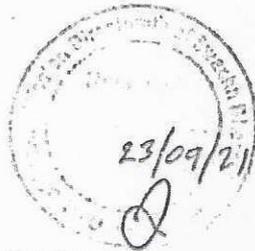
Memo No. SMGA(SBM).27/2021-22/

Dated Silchar the 22nd Sept., 2021

2623-2626

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.



22/9/21
Executive Officer
Silchar Municipal Board
Silchar

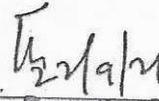
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ANNEXURE-II

Format for additional information sought by Principal Accountant General (A&E),
Assam

Sl. No	GIA Amount	Treasury Name	T.V. No.	T.V. Date	UC amount	Annexure Ref/Uc Ref
1	2	3	4	5	6	7
1	Sanction Amount Rs. 3,59,38,850.00 , (Rupees Three Crore Fifty-Nine Lac Thirty-Eight Thousand Eight Hundred Fifty) only.	Cachar Treasury	Nil	Nil	Amount Rs. 3,59,38,850.00, (Rupees Three Crore Fifty-Nine Lac Thirty-Eight Thousand Eight Hundred Fifty) only.	No. SBM (U) 171/2015-Pt.1/756, Dtd. 02-05-2018, (1 st Installment)

Signature _____



Executive Officer

Designation _____

Silchar Municipal Board

Date _____

Concerned Department

Countersigned





GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U), ASSAM
2nd Floor, Directorate of Municipal Administration, Assam
Dispur ::: Guwahati-6

E-mail : sbmurbanassam@gmail.com

Phone No. (0361) 2261436

No. SBM (U)171/2015/Pt.1/924

Dated Guwahati, the 04th December, 2020

From : Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati-6.

To: 1) The Chairperson,
All Concerned ULBs.

2) The Executive Officer,
All Urban Local Bodies.

Sub: **Sanction of fund for Solid Waste Management under Swachh Bharat Mission (U) for the year 2020-21.**

Sir,

In inviting a reference to the subject cited above, I have the honour to accord Sanction of fund (2nd Installment) for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam as per the approved SWM DPRs. ULB wise list of fund release statement is enclosed as Annexure I.

You are to utilize the fund as per the attached Guidelines and submit Utilization Certificate (UC) in the form of GFR 19-A to the Office of the undersigned along with detail expenditure statement and pictorial evidence.

Encl. : 1) Guideline copy (3 pages).
2) Annexure I (3 Pages)

Yours faithfully,

Mission Director,
Swachh Bharat Mission (U), Assam
Dispur ; Guwahati - 6

Memo No. SBM(U) 171/2015/Pt.1/924-A
Copy to :

Dated Guwahati, the 4th December, 2020

1. The Deputy Commissioner, All Concerned District for favour of kind information.
2. P.S. to the Commissioner & Secretary to the Govt. of Assam, UDD for kind appraisal of Commissioner & Secretary.

Mission Director,
Swachh Bharat Mission (U), Assam
Dispur ; Guwahati - 6

lease statement(2nd installment)under SWM head of Swachh Bharat Mission (Urban), Assam

Sl. No.	ULB Name	District	Sanctioned Amount vide No. 924 dated 04.12.2020 (in Rs)
1	Goreswar MB	Baksa	₹ 0.00
2	Barpeta MB	Barpeta	₹ 19,95,655.00
3	Barpeta Rd. M.B.	Barpeta	₹ 13,68,976.00
4	Howly M.B.	Barpeta	₹ 12,61,423.00
5	Patacharkuchi M.B.	Barpeta	₹ 3,26,664.00
6	Pathsala M.B.	Barpeta	₹ 1,49,005.00
7	Sarthebari M.B.	Barpeta	₹ 7,88,088.00
8	Sorbhog M.B.	Barpeta	₹ 10,85,142.00
9	Biswanath Chariali MB	Biswanath	₹ 30,82,511.00
10	Gohpur M.B.	Biswanath	₹ 17,89,770.00
11	Abhayapuri MB	Bongaigaon	₹ 2,09,912.00
12	Bongaigaon M.B.	Bongaigaon	₹ 31,26,792.00
13	Lakhipur (C) MB	Cachar	₹ 14,63,748.00
14	Silchar M.B.	Cachar	₹ 1,71,55,939.00
15	Sonai M.B.	Cachar	₹ 10,81,688.00
16	Moran MB	Charaideo	₹ 4,66,106.00
17	Sonari MB	Charaideo	₹ 18,02,641.00
18	Basugaon M.B.	Chirang	₹ 22,03,360.00
19	Bijni M.B.	Chirang	₹ 20,53,164.00
20	Kajalgaon M.B.	Chirang	₹ 14,53,942.00
21	Kharupetia M.B.	Darrang	₹ 10,84,766.00
22	Mangaldoi MB	Darrang	₹ 30,33,497.00
23	Dhemaji M.B.	Dhemaji	₹ 1,12,669.00
24	Silapathar M.B.	Dhemaji	₹ 12,18,445.00
25	Bilasipara M.B.	Dhubri	₹ 54,04,442.00
26	Chapar MB	Dhubri	₹ 96,400.00
27	Dhubri MB	Dhubri	₹ 67,81,855.00
28	Sapatgram MB	Dhubri	₹ 17,68,802.00
29	Gauripur M.B.	Dhubri	₹ 8,53,137.00

16



OFFICE OF THE SILCHAR MUNICIPAL BOARD
SILCHAR :::: CACHAR

Email ID: smb1882@gmail.com

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/4490

Dated Silchar the 07th February, 2022

To

The Mission Director,
Swachh Bharat Mission (U), Assam,
Dispur, Guwahati-6.

Sub: Utilisation Certificate for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam (2nd Installment) for the year 2020-21.

Ref: Your office letter No. SBM (U) 171/2015/pt. I/924, Dtd. 04-12-2020

Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam (2nd Installment) for the year 2020-21.

This is for favour of your kind information & necessary action.

Encl:- As stated above.

Yours faithfully

Executive officer
Silchar Municipal Board
Executive Officer
Silchar Municipal Board

Memo No. SMGUA (SBM).27/2021-22/4490-A Dated Silchar the 07th February, 2022

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.

Executive officer
Silchar Municipal Board
Silchar

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ANNEXURE-II

Format for additional information sought by Principal Accountant General (A&E),
Assam

Sl.No.	GIA Amount	Treasury Name	T.V. No.	T.V. Date	UC amount	Annexure Ref/Uc Ref
1	2	3	4	5	6	7
1	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty- Nine) only.	Cachar Treasury	Nil	Nil	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty- Nine) only.	No. SBM (U) 171/- 2015/ pt. 1/2017/ 171, Dated - 04-12-2020

Signature _____

Executive Officer

Designation Silchar Municipal Board

Date _____

Concerned Department

Countersigned



GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION(U)

:::ASSAM:::

2nd Floor, Directorate of Municipal Administration, Dispur, Guwahati-06

E-mail : sbmurbanassam@gmail.com

Web: sbmurbanassam.in

No. SBM (U) 206/2020/ 552

Dated: 01 / 08 / 2025

From : State Mission Director,
Swachh Bharat Mission(U), Assam,
Dispur, Guwahati-06

To : The Commissioner,
Silchar Municipal Corporation
Silchar, Assam - 788001

Sub. : Details of Funds release for Solid Waste Management to Silchar Municipal Corporation- reg.

Ref. : Your office letter no. SMGUA(SBM).27/2025-26/1435, Dated. 18/07/2025

Madam,

With reference to the subject cited above, please find herewith the details of fund released to Silchar Municipal Corporation for Solid Waste Component under SBM(U), Assam.

The fund release detail is as follows:

Sl. No	Component Name	Scheme detail	Amount (in Rs.)
1	Solid Waste Management	SBM (U), Assam - 1.0	5,38,34,184.00
2		SBM (U), Assam - 2.0	1,85,65,702.00
Total			7,23,99,886.00

This is for your kind information & further necessary action.

Yours faithfully,

State Mission Director,
Swachh Bharat Mission(U), Assam,
Dispur, Guwahati-06

Dated: 01 / 08 / 2025

Memo No. SBM (U) 206/2020/ 552 - A

Copy to:

1. P.S to the Commissioner & Secretary, DoHUA for appraisal to the Commissioner & Secretary, DoHUA, Assam.
2. Office Copy.

Sd/-

State Mission Director,
Swachh Bharat Mission(U), Assam,
Dispur, Guwahati-06

Sl. No	Sanctioned No	Sanction Date	Sanction Amount Tender Vaule	UC Status Submission	Remarks
1	SBM (U)171/2015- Pt-1/756	02-05-2018	35938850	Submitted on 22/09/2021	Copy of 1st Tranch of SWM UC is attached
2	SBM (U)17/2015- Pt-1/924	04-12-2020	17155939	Submitted on 07/02/2022	Copy of 2nd Tranch of SWM UC is attached
3	SBM (U)209/2015- Pt-2/2019/20	04-11-2019	100000	Submtted on 07/02/2022	Copy of UC and Sanctioned letter is attached.
4	SBM (U)252/2023/127	10-03-2025	639395	UC yet to be submit	Details of Work order, Sanction order, Bill copy is hereby submitted
5	SBM (U)263/2024/18	26-02-2024	69248000	Part payment done of Rs. 18565702	Details of Work order, Sanction order, Bill copy is hereby submitted



GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U)
::: ASSAM :::

2nd Floor, Directorate of Municipal Administration, Guwahati-6

E-mail: sbmurbanassam@gmail.com

Phone No.0361 2235165

No. SBM(U)252/2023/ 127

Dated 10/03/2025

From : State Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati-06.

To : 1) The Chairperson &
2) The Executive Officer,
Silchar M.B

Sub : Allocation of Budget amounting to Rs. 6,39,395/- against the procurement of basic mandatory items for Safaimitra Surakshit Shehar under SWM head of Swachh Bharat Mission(U), Assam 1.0-reg.

Ref : 1) This Office Sanction order No. SBM(U)252/2023/17 dated 25th July, 2023
2) Silchar MB requisition letter No. SMGUA(SBM)27/2024-25 dated 22/01/2025

Sir/Madam,

In inviting a reference to the subject cited above, I am to inform you that your requisition of fund against procurement of basic mandatory items for Safaimitra Surakshit Shehar is accepted and accordingly an amount of Rs. 6,39,395.00 allocated as Budget to your ULB under SWM Head of Account: 2217-80-192-5665-927-35-99-CSS of SBM-Urban 1.0 during FY 2024-25.

In view of the above, you are required to submit request for Financial Sanction to the Office of the undersigned through State Govt. FinAssam Portal within 2 days from the date of issue of this letter and Bill submission to-treasury within 2 days after receipt of Financial Sanction for utilization of fund through SNA SPARSH.

Yours faithfully,

State Mission Director, SBM (U), Assam
Guwahati - 6

Memo No. No. SBM(U)252/2023/ 127 -A

Copy to: -

- 1) The CPO, SBM-U, Assam, Silchar MB for information and necessary action.

Dated 10/03/2025

State Mission Director, SBM (U), Assam
Guwahati - 6

**FINANCIAL
SANCTION**

Government Of Assam

**Urban Development
Department**

Sanction No: FS/SBU_2024-25(I)_142

Sanction Date: 17-03-2025

To,

Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29

PURPOSE/SCHEME

Procurement of basic mandatory items for Safaimitra Surakshit Shehar under SWM head of Swachh Bharat Mission(U), Assam 1.0 of Rs. Rs. 6,39,395.00

Proposal No. : FS-SBU-2024-25-00212

Administrative Approval : Not Applicable

Dept. File No : -N/A-

Financial Year : 2024-25

Grant No : 34

Finance Concurrence Remarks: N/A

Corrigendum Approved On: N/A

Finance Concurrence No : -N/A-

Sanctioned to : DIS/SBU/068 , Silchar Municipal Board

Sanctioned by: Mr. Nayanjyoti Bhagawati, ACS null, HOD,
Urban Development Department

HOA : 2217-80-192-5665-927-35-99-CSS-V-GA

Green Budget Tag ; N/A

DFP Rule: N/A

Whether this work/scheme/program etc. has Forest Royalty due to the
Government? : N/AFinancial Sanction of the competent authority is hereby accorded for an amount not exceeding **Rs.6.39395 Lakhs (Rupees Six Lakh Thirty Nine Thousand Three Hundred and Ninety Five only)** towards the payment subject to the following terms and conditions:**TERMS & CONDITIONS**

1. All norms in Assam Financial Rules, AFRBM Act 2005, CVC Guidelines, Assam Public Procurement Act 2017, Assam Public Procurement Rules 2021 and similar directives from Finance Department issued from time to time is to be strictly followed invariably.
2. The admissible deductions can be deducted and deposited into the Govt. Account by the Concerned Authority as per rule/ Govt. Instructions.
3. Work to be completed within the estimated cost in all respect without involving cost and time over run.

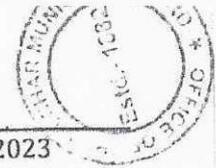
BENEFICIARY DETAILS

#	Name	Account Number	Amount (in Lakhs)	Remarks
1	M/s Manan Enterprises	50200055604419	6.39395	

COPY FORWARDED TO

1. The Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Accountant General (Audit), Assam, Maidamgaon, Guwahati-29
3. The Swachh Bharat Mission (SBM) - Urban, Assam.
4. Finance (EC-I/II/III) Dept.
5. Finance (Budget) Dept.
6. Silchar Municipal Board
7. Treasury Officer, Dispur

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Email ID: smb1882@gmail.com

No. SMGUA(SBM). 27/2023-24/ 1630

Dated- 22/09/2023

Work Order

NIT No : SMGUA/SBM/27/2023-24/1480, Dated 23rd August., 2023

Sl. No	Name of the Work	Qty.	Unit
1	Supply of Safety Gear for Sewer Entry Professional (9 Components) 1. Safety Tripod Set (2) 2. Nylon Rope Ladder 3. Blower with Air Compressor 4. Gas Monitor (4 gases) 5. Full Body Wader Suit 6. Gas Mask 7. Breathing Apparatus 8. Safety Body Harness 9. Air Line Breathing Apparatus.	1	Nos.
2	Supply of PPE Kit (6 Components) 1. Reflecting Jacket 2. Safety helmet 3. Normal face mask 4. Hand gloves (pair) 5. Safety Gumboots (pair) 6. Safety Body Clothing	19	Nos.

Earnest Money : Deposited Rs. 5,000.00
Work Order is accorded to : Manan Enterprises, Address- W-8, 1st Floor, West Patel Nagar, New Delhi-110008
Mobile No : 9999647475
GSTIN : 07ABBFM667211ZY

Quotation/offer for the above noted work has been found acceptable as L1 for Supply of Safety Gear for Sewer Entry Professional (9 Components) and Supply of PPE Kit (6 Components) for handling Solid Waste Management activities under SBM (U) to be supplied and maintained at Silchar Municipal Board. The above name supplier is hereby advised to execute a deed of agreement as per terms and conditions of NIT and as frame out by the department as per your quoted rate with full details for the due supply and installation with all other requisite formalities due to be complied within 7 (Seven) days from the date of issue of work order, failing which the undersigned reserves the right to revoke the said work order ex parte and allot the same to other at the risk and responsibilities of the supplier and earnest money deposited will be forfeited.

The Supplier shall be responsible for poor quality of the work. The Executive Officer Silchar Municipal Board shall reserve right to reject the poor quality/quality of work and in the event of any discrepancies the Executive Officer's decision on the subject be binding to the contractor.

The work shall be completed within 15 (Fifteen) days from the date of issue work order.

Roy
22/09/2023
Executive Officer
Silchar Municipal Board
Dated- 22/09/2023

Memo No. SMGUA(SBM). 27/2023-24/ 1631 - 26

Copy to :

1. The Mission Director SBM (U), Dispur Guwhati for favour of kind information.
2. The District Commissioner, Cachar for favour of kind information.
3. The Assistant Executive Engineer cum Nodal Officer SBM (U) Silchar Municipal Board for favour of kind information and necessary action.
4. The Superintendent of Accountant, SMB, Silchar for information and necessary action.
5. Office Copy.
6. File Copy.

Roy
22/09/2023
Executive Officer
Silchar Municipal Board

TAX INVOICE

MANAN ENTERPRISES W/8, First Floor Block 42, West Patel Nagar New Delhi-110008 GSTIN/UIN: 07ABBFM6672J1ZY State Name : Delhi, Code : 07	Invoice No. MN/24-25/09	Dated 22-Jul-24
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) SILCHAR MUNICIPAL BOARD SILCHAR MUNICIPAL BOARD, SADARGHAT ROAD, SILCHAR, Cachar GSTIN/UIN: 18AAALS4692Q1Z1 State Name : Assam, Code : 18	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
Buyer (Bill to) SILCHAR MUNICIPAL BOARD SILCHAR MUNICIPAL BOARD, SADARGHAT ROAD, SILCHAR, Cachar GSTIN/UIN: 18AAALS4692Q1Z1 State Name : Assam, Code : 18	Terms of Delivery	

SI No.	Description of Goods	Quantity	Rate	per	Amount
1	SAFETY TRIPOD SET	1 NOS	125000.00	NOS	125000.00
2	NYLON ROPE LADDER	10 MTR	2500.00	MTR	25000.00
3	BLOWER WITH AIR COMPRESSOR	1 NOS	80000.00	NOS	80000.00
4	GAS MONITOR (4 GASES)	1 NOS	80000.00	NOS	80000.00
5	FULL BODY WADER SUIT	1 NOS	10000.00	NOS	10000.00
6	GAS MASK	1 NOS	8000.00	NOS	8000.00
7	BREATHING APPARATUS	1 NOS	90000.00	NOS	90000.00
8	SAFETY BODY HARNESS	1 NOS	8000.00	NOS	8000.00
9	AIR LINE BREATHING APPARATUS	1 NOS	60000.00	NOS	60000.00
10	REFLECTING JACKET	19 NOS	110.00	NOS	2090.00
11	SAFETY HELMET	19 NOS	800.00	NOS	15200.00
12	NORMAL FACE MASK	19 NOS	150.00	NOS	2850.00
13	HAND GLOVES (PAIR)	19 NOS	380.00	NOS	7220.00
14	SAFETY GUMBOOTS (PAIR)	19 NOS	500.00	NOS	9500.00
15	SAFETY BODY CLOTHING	19 NOS	1000.00	NOS	19000.00
					541860.00
	IGST INPUT 18%		18%		97534.80
	ROUND OFF				0.20
	Total				₹ 639395.00

Amount Chargeable (in words) **Indian Rupees Six Lakh Thirty Nine Thousand Three Hundred Ninety Five Only** E. & O.E

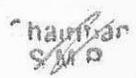
Tax Amount (in words) : **Indian Rupees Ninety Seven Thousand Five Hundred Thirty Four and Eighty paise Only**

Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.	for MANAN ENTERPRISES For MANAN ENTERPRISES  Auth. Sign. Authorised Signatory
--	--

This is a Computer Generated Invoice

Received for Rs 639395.00 by
 Rs 617719.00 By Cheque and Ad. L.S.I
 Rs 21676.00 by debit to and Credit
 or deposit on Account of I.T. A/c
1987

Executive Office
 Silchar Municipal Board


Authorised Signatory


SILCHAR MUNICIPAL BOARD
 Deducted at Source Income Tax Rs 10838.00
 Deducted at Source A.C.S.T./VAT Rs 10838.00
 Other deduction from the bill.



GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U) ASSAM :::
2nd Floor, Directorate of Municipal Administration, Guwahati-6
E-mail: sbmurbanassam@gmail.com Phone No.0361 2235165

No. SBM(U)263/2024/ 854

Dated /06/2025

From : State Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati-06.

To : The Commissioner,
Silchar Municipal Corporation

Sub : Allocation of Budget through SNA SPARSH (1st R.A Bill) against for the work of establishment of MRF and Waste to Compost Plant at Silchar M.C under Solid Waste Management project of Swachh Bharat Mission-Urban, Assam, 2.0 during the FY 2025-26 - reg

Ref : 1) Letter No. SMAG.35-MRF/2025-2026/520 dated 22/05//2025

Sir,

With reference to the subject above, I have the honour to inform you that a total amount of Rs. 1,85,65,702.00 (Rupees One Crore Eighty-Five Lakhs Sixty-Five Thousand Seven Hundred & Two) only is allocated and distributed to Silchar M.C against the work of establishment of MRF and Waste to Compost Plant under Solid Waste Management project of Swachh Bharat Mission-Urban, Assam, 2.0 during FY 2025-26 as detailed under-

Sl. No	ULB Name	District Name	Project Details	Allocated Amount (1 st RA Bill)	Head of Account
1	Silchar M.C	Cachar	Waste to Compost & MRF under SWM Component	₹ 1,85,65,702.00	4217-60-051-6130-927-43-01-CSS

This Allocation of Budget is subject to the following Condition:

1. The fund is to be utilized by observing all formalities as specified in the Assam Public Procurement Rules, 2020 and restricting to the relevant paras of the Operational Guidelines of SBM-U 2.0.
2. The physical progress is to be uploaded in the GMIS of Swachhatam Portal: <https://admin.sbmurban.org>
3. Implementing Agency/ULBs may take urgent steps for transaction through SNA SPARSH for processing of payment files through State Govt. FinAssam Platform.

In view of the above, you are required to submit request for Financial Sanction to the Office of the undersigned through State Govt. FinAssam Portal *within 2 days* from the date of issue of this letter and Bill submission to treasury *within 2 days* after receipt of Financial Sanction for utilization of fund through SNA SPARSH.

Yours faithfully.

State Mission Director, SBM (U), Assam
Guwahati - 6

Memo No. SBM(U)263/2024/ 854 -A
Copy to: -

Dated /06/2025

- 1) The P.S to the Commissioner & Secretary, DoHUA for information and kind appraisal of Commissioner & Secretary.

State Mission Director, SBM (U), Assam
Guwahati - 6

FINANCIAL SANCTION



Government Of Assam

Urban Development Department



Sanction No: FS/SBU_2025-26(I)_14

Sanction Date: 30-06-2025

To,
Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29

PURPOSE/SCHEME

Establishment & Commissioning of Material Recovery Facility (MRF) & Waste to Compost Plant (W2C) under SBM on Engineering, Procurement and Construction (EPC) Mode at Silchar Municipal Corporation

Proposal No. : FS-SBU-2025-26-00017

Administrative Approval : Not Applicable

Dept. File No : -N/A-

Financial Year : 2025-26

Grant No : 34

Finance Concurrence Remarks: N/A

Corrigendum Approved On: N/A

Finance Concurrence No : -N/A-

Sanctioned to : DIS/SBU/068 , Silchar Municipal Corporation

Sanctioned by: Mrs. SMTI KRITI CHACHRA null,HOD,
Urban Development Department

HOA : 4217-60-051-6130-927-43-01-CSS-V-GA

Green Budget Tag ; Highly Favourable

DFP Rule: N/A

Whether this work/scheme/program etc. has Forest Royalty due to the Government? : N/A

Financial Sanction of the competent authority is hereby accorded for an amount not exceeding **Rs.185.65702 Lakhs (Rupees One Crore Eighty Five Lakh Sixty Five Thousand Seven Hundred and Two only)** towards the payment subject to the following terms and conditions:

TERMS & CONDITIONS

1. All norms in Assam Financial Rules, AFRBM Act 2005, CVC Guidelines, Assam Public Procurement Act 2017, Assam Public Procurement Rules 2021 and similar directives from Finance Department issued from time to time is to be strictly followed invariably.
2. The admissible deductions can be deducted and deposited into the Govt. Account by the Concerned Authority as per rule/ Govt. Instructions.
3. Work to be completed within the estimated cost in all respect without involving cost and time over run.

BENEFICIARY DETAILS

#	Name	Account Number	Amount (In Lakhs)	Remarks
1	Call And Fix	42368623243	185.65702	

COPY FORWARDED TO

1. The Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Accountant General (Audit), Assam, Maidamgaon, Guwahati-29
3. The Swachh Bharat Mission (SBM) - Urban, Assam.
4. Finance (EC-I/II/III) Dept.
5. Finance (Budget) Dept.
6. Silchar Municipal Corporation
7. Treasury Officer, Dispur

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GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION(U)

:::ASSAM:::

2nd Floor, Directorate of Municipal Administration, Dispur, Guwahati-06

E-mail: sbmurbahassam@gmail.com

Ph no.0361-2261436

No. SBM (U) 263/2024/18

Dated Guwahati, the 26th February, 2024

From : State Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati-06.

To : i. The Chairperson,
All Concerned ULBs.

ii. The Executive Officer,
All Concerned ULBs.

Sub. : Regarding approval of Solid Waste Management Action Plan with project cost.

Madam/Sir,

With reference to the subject above, I have the honor to inform you that Govt. of India has approved Action Plan of 95 ULBs against City Solid Waste Action Plan (CSWAP) submitted by ULBs of Assam. Viz. 42 ULBs under Tranche-I and 53 ULBs under Tranche-II of Swachh Bharat Mission(Urban) 2.0.

Accordingly, 48 DPRs (42 ULBs under Tranche-I & 6 ULBs under Tranche-II) have been approved by State Level Technical Committee of Swachh Bharat Mission (Urban), Assam. The ULB wise fund allocation along with approved cost for tendering is enclosed as Annexure-I. However, fund will be released to ULBs subjected to receipt of fund from Ministry of Housing & Urban Affairs, Govt. of India.

You are therefore requested kindly to execute the work observing all formalities.

Encl : As stated above.

Yours faithfully,

State Mission Director,
Swachh Bharat Mission(U), Assam,
Dispur, Guwahati-6.

Dated Guwahati, the 26th February, '2024.

Memo No: SBM (U) 263/2024/18 -A

Copy to:

1. The District Commissioner, all concerned districts for information of the District Commissioner.
2. P.S. to the Commissioner & Secretary to the Govt. of Assam, Department of Housing & Urban Affairs with a request to kindly appraise the Commissioner & Secretary.

State Mission Director,
Swachh Bharat Mission(U), Assam
Dispur, Guwahati-6.



Sanction of Fund under Solid Waste Management
Swachh Bharat Mission - Urban, Assam

Annexure I
(Figure in Lakhs)

Sl. No.	District	Name of ULB	Wet Waste Compost Plant & Material Recovery Facilities (MRF)			Sanitary Landfill (SLF)		
			Sanctioned Project Cost (Central+ State Share)	Deduction of 1% Contingency for DPR preparation, vetting etc.	Approved Amount for Tendering	Sanctioned Project Cost (Central+ State Share)	Deduction of 1% Contingency for DPR preparation, vetting etc. (INR lakh)	Approved Amount for Tendering
1	Barpeta	Barpeta	₹ 160.25	₹ 1.60	₹ 158.65	₹ 22.75	₹ 0.23	₹ 22.52
2	Barpeta	Barpeta Rd. M.B.	₹ 134.50	₹ 1.35	₹ 133.16	₹ 19.50	₹ 0.20	₹ 19.31
3	Bongaigaon	Bongaigaon M.B.	₹ 197.25	₹ 1.97	₹ 195.28	₹ 35.75	₹ 0.36	₹ 35.39
4	Cachar	Silchar MB	₹ 702.50	₹ 7.03	₹ 695.48	₹ 130.00	₹ 1.30	₹ 128.70
5	Chirang	Kajagaon M.B.	₹ 93.00	₹ 0.93	₹ 92.07	₹ 16.25	₹ 0.16	₹ 16.09
6	Darrang	Mangaldoi M.B.	₹ 88.75	₹ 0.89	₹ 87.86	₹ 13.00	₹ 0.13	₹ 12.87
7		Kharupetia M.B.	₹ 68.75	₹ 0.69	₹ 68.06	₹ 9.75	₹ 0.10	₹ 9.65
8	Dhemaji	Silapathar M.B.	₹ 83.00	₹ 0.83	₹ 82.17	₹ 13.00	₹ 0.13	₹ 12.87
9		Dhubri M.B.	₹ 233.25	₹ 2.33	₹ 230.92	₹ 32.50	₹ 0.33	₹ 32.18
10	Dhubri	Bilasipara M.B.	₹ 134.50	₹ 1.35	₹ 133.16	₹ 19.50	₹ 0.20	₹ 19.31
11		Gauripur M.B.	₹ 84.50	₹ 0.85	₹ 83.66	₹ 13.00	₹ 0.13	₹ 12.87
12		Chapar M.B.	₹ 73.00	₹ 0.73	₹ 72.27	₹ 13.00	₹ 0.13	₹ 12.87
13	Dima Hasao	Hafong M.B.	₹ 160.25	₹ 1.60	₹ 158.65	₹ 22.75	₹ 0.23	₹ 22.52
14	Goalpara	Goalpara M.B.	₹ 191.75	₹ 1.92	₹ 189.83	₹ 29.25	₹ 0.29	₹ 28.96
15		Golaghat M.B.	₹ 146.00	₹ 1.46	₹ 144.54	₹ 22.75	₹ 0.23	₹ 22.52
16		Bokakhat M.B.	₹ 53.00	₹ 0.53	₹ 52.47	₹ 9.75	₹ 0.10	₹ 9.65
17	Golaghat	Sarupathar M.B.	₹ 27.25	₹ 0.27	₹ 26.98	₹ 6.50	₹ 0.07	₹ 6.44
18		Barpathar M.B.	₹ 27.25	₹ 0.27	₹ 26.98	₹ 6.50	₹ 0.07	₹ 6.44
19		Dergaon M.B.	₹ 63.00	₹ 0.63	₹ 62.37	₹ 13.00	₹ 0.13	₹ 12.87
20	Hailakandi	Hailakandi M.B.	₹ 118.75	₹ 1.19	₹ 117.56	₹ 19.50	₹ 0.20	₹ 19.31
21		Jorhat M.B.	₹ 210.75	₹ 2.11	₹ 208.64	₹ 39.00	₹ 0.39	₹ 38.61
22	Jorhat	Titabor M.B.	₹ 63.00	₹ 0.63	₹ 62.37	₹ 9.75	₹ 0.10	₹ 9.65
23		Teok M.B.	₹ 21.50	₹ 0.22	₹ 21.29	₹ 6.50	₹ 0.07	₹ 6.44
24		Moriani M.B.	₹ 68.75	₹ 0.69	₹ 68.06	₹ 13.00	₹ 0.13	₹ 12.87
25	Kamrup	North Guwahati MB	₹ 63.00	₹ 0.63	₹ 62.37	₹ 9.75	₹ 0.10	₹ 9.65
26		Palashbari M.B.	₹ 20.00	₹ 0.20	₹ 19.80	₹ 3.25	₹ 0.03	₹ 3.22
27		Rangia	₹ 88.75	₹ 0.89	₹ 87.86	₹ 16.25	₹ 0.16	₹ 16.09
28	Kokrajhar	Kokrajhar M.B.	₹ 103.00	₹ 1.03	₹ 101.97	₹ 19.50	₹ 0.20	₹ 19.31
29	Lumding	Lumding M.B.	₹ 110.25	₹ 1.10	₹ 109.15	₹ 16.25	₹ 0.16	₹ 16.09



OFFICE OF THE SILCHAR MUNICIPAL BOARD
CACHAR::: SILCHAR

No. SMGUA(SBM). 27/2023-24/ 3034

Dated- 06/03/2024

WORK ORDER

NIT NO-
Tender Value-
Amount Quoted (L1)
Name of the Work-

SMGR-1/12/2023-24/158 dtd: 22/12/2023
Rs. 695.48 Lakh
Rs. 6,92,40,000.00
Establishment & Commissioning of Material
Recovery Facility (MRF) & Waste to Compost
Plant (W2C) under SBM on Engineering,
Procurement and Construction (EPC) Mode-1
Basis along 05 years including O & M (Operation
& Maintenance) of the installed Infrastructure
and & One year of defect liability period.
Rs. 34,62,400.00
Call and Fix,
Prop: Uday Prakash Kanoi,
No. 10, 2nd Floor, Rupali Path,
RGB Road, Guwahati-781024, Assam
9435152253/9864994099
18BJDPK4140G7ZA

BG Submitted amount-
Letter of Acceptance is accorded to:

Mobile No-
GSTIN-

Sir,

With reference to the above the undersigned is pleased to issue formal work order as you have signed the agreement as per mutually agreed terms and conditions for the work "Establishment & Commissioning of Material Recovery Facility (MRF) & Waste to Compost Plant (W2C) under SBM on Engineering, Procurement and Construction (EPC) Mode-1 Basis to customize the plant according to size of availability land at the Silchar Municipal Board of Assam amounting to Rs. 6,92,40,000.00 (Rupees Six Crore Ninety Two Lakh Forty Eight Thousand Only) including GST and other Taxes, forest Royalties etc as per government norms time to time.

You are hereby requested to submit DPR, Soil Test Report, detail drawings etc for the above noted work with detail estimate for vetting by the concern authority within 30 (Thirty) days and consequent technical sanction along with completion of the said work within 2 (Two) Years from the receipt of this order.

Yours faithfully


Executive Officer,
Silchar Municipal Board
Dated: 06/03/2024

No. SMGUA(SBM). 27/2023-24/
Copy to :

1. The District Commissioner, Cachar for favour of kind information.
2. The Director, DMA, Dispur Guwahati for favour of kind information.
3. The Mission Director SBM (U), Dispur Guwahati for favour of kind information and needful action.
4. The Nodal Officer, SBM (U), SMB for information and necessary action.
5. The Superintendent of Accounts, SMB, Silchar for information and necessary action.
6. The EI/Patwary, SMB, He is requested to take necessary action to handover the vacant land.
7. Office Copy.
8. File Copy.


Executive Officer
Silchar Municipal Board

803

Unit	Quantity executed or supplied up to date as per measurement book	Item of work or supplies (Grouped under 'Sub head ' and 'Sub work' of estimate)	Rate	Amount		Remarks
				Upto date	* Since previous Bill (Total for each sub-head)	
1	2	3	4	5	6	7
				1,63,98,461.00	1,63,98,461.00	
		18.12 Providing and fixing G.I pipes complete with G.I. fittings including trenching and refilling etc. External work				
M	6.00	18.12.5 40 mm dia nominal bore	Rs. 558.35	Rs. 3,350.00	Rs. 3,350.00	
				Total	Rs.1,64,01,811.00	1,64,01,811.00
Total Amount (By multiplying factor 1.0633 on DSR items as per new GST Rate)					Rs.1,74,40,045.64	Rs.1,74,40,045.64
E	1	85 Analysis-4 Supplying fitting & fixing Electronic-Weighbridge etc. complete as directed by the Department.	Rs. 11,25,656.00	Rs. 11,25,656.00	Rs. 11,25,656.00	
				Total	Rs.1,85,65,701.64	1,85,65,701.64
Total - Total value of work done to date (A)			Rs	1,85,65,701.64		
Deduct - Value of work shown on previous Bill			-Rs	0.00		
Net value of work since previous Bill (F)			Rs	1,85,65,701.64		
			SAY	Rs	1,85,65,702.00	
Figure (D) in words - (Rupees One Crore Eighty Five Lakh Sixty Five Thousand Seven Hundred And Two)only						

I. The measurements were made by me on 04/11/2024 to 08/05/25.
 and are recorded at page 01 to 159 Measurement Book no. 01/CE
 No advance payment has been made previously without detailed measurement. page 01 to 45 M.B. No - 02/CE

Dated signature of the officer preparing the Bill

Urban Technical Officer, AUES
Silchar Municipal Board
 *Dated Authorising payment
 Thumb impression

II Certificate and Signature

Asst. Executive Engineer, (Civil)
Silchar Municipal Board
Silchar, Cachar


Assistant Engineer
Silchar Municipal Board

Dated signature of Contractor

*This signature is necessary only when the officer who prepares the bill is not the officer who authorised the payment. In such case two signatures are essential.



MR

GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U)

:::ASSAM:::

Directorate of Municipal Administration, Ganeshguri, Guwahati-6

E-mail: sbmurbanassam@gmail.com

Ph no.0361-2261436

No. SBM(U) 209/Pt. 2/2019/20

Dated: 4th November, 2019

From : Mohanlal Sureka, A.C.S.
Mission Director,
Swachh Bharat Mission (Urban), Assam,
Dispur, Guwahati- 06

To : 1) The Chairpersons,
All ULBs

2) The Executive Officers,
All ULBs

Sub. : Sanction of Fund for Establishment/Construction of Material Recovery Facility
(MRF) at ULBs of Assam.

Sir/Madam,

In inviting a reference to the subject above, I have the honour to inform you that an amount of Rs. 1,00,000/- (Rupees One Lakh) only is sanctioned to your ULB for construction/establishment of Material Recovery Facilities (MRFs). Detail of fund release statement is attached herewith as Annexure I.

You are therefore requested to establish/construct the MRFs immediately for secondary segregation of dry waste and geotag the same in <http://swachhbharaturban.gov.in> portal. After completion of work, you have to submit Utilization Certificate in GFR-19-A format to the undersigned along with pictorial evidence.

Encl: Annexure-I (Fund Release Statement)

Yours Faithfully,

Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati- 06

Memo No. SBM (U) 209/Pt. 2/2019/ -A

Dated: 4th November, 2019

Copy to:

- 1) The Deputy Commissioner, All Districts & Principal Secretary, 6th Scheduled Districts for kind information and with a request to monitor take personal interest in this matter.
- 2) The P.S. to the Principal Secretary to the Govt. of Assam, UDD for kind appraisal of Principal

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Release of fund to ULBs for Establishmet of MRF

No.	ULB Name	Bank Name	Account No	IFSC	Amount to be Released (in Rs)
61	Margherita T.C.	United Bank of India	1123010317207	UTBIONTEG73	1,00,000.00
62	Moran T.C.	ICICI Bank	199501000282	ICIC0001995	1,00,000.00
63	Morhadi T.C.	Indian Bank	6484092631	IDIB000M294	1,00,000.00
64	Morigaon M.B.	CBI, Morigaon	3741885171	CBIN0284215	1,00,000.00
65	N. Lakhimpur M.B.	ICICI Bank	132401000266	ICIC0001324	1,00,000.00
66	N.Guwahati T.C.	United Bank of India	0006010186476	UTBIONOG347	1,00,000.00
67	Nagaon M.B.	ICICI Bank Nagaon Branch	070701000874	ICIC0000707	1,00,000.00
68	Naharkatla T.C.	Allahabad Bank	50302378705	ALLA0210791	1,00,000.00
69	Nalbari M.B.	ICICI Bank	215401000183	ICIC0002154	1,00,000.00
70	Namrup T.C.	State Bank of India	35164939034	SBIN0000223	1,00,000.00
71	Narayanpur T.C.	Allahabad Bank	50292209370	ALLA0211390	1,00,000.00
72	Nazira M.B.	United Bank of India	1011010260725	UTBIONZR661	1,00,000.00
73	Palasbari M.B.	United Bank of India	0007050011884	UTBIOPLB333	1,00,000.00
74	Patacharkuchi T.C.	Assam Gramin Vikash Bank	7111010050786	UTBIORRBAGB	1,00,000.00
75	Pathala T.C.	Assam Gramin Vikash Bank	7117010062596	UTBIORRBAGB	1,00,000.00
76	Raha T.C.	State Bank of India	36267672825	SBIN0002103	1,00,000.00
77	Rangpara T.C.	Assam Gramin Vikash Bank	7053010045845	UTBIORRBAGB	1,00,000.00
78	Rangla M.B.	Axis Bank Ltd.	915010060566014	UTIB0002835	1,00,000.00
79	Sapatgram T.C.	Assam Gramin Vikash Bank	7153050000833	UTBIORRBAGB	1,00,000.00
80	Sarthebari T.C.	HDFC Bank	50100118036942	HDFC0002466	1,00,000.00
81	Sarupathar T.C.	United Bank of India	1723010113991	UTBIOPH77	1,00,000.00
82	Silapathar T.C.	IDBI Bank	1511104000003018	IBKL0001511	1,00,000.00
83	Silchar M.B.	ICICI Bank Tarapur Branch	329001000169	ICIC0003290	1,00,000.00
84	Simaluguri T.C.	United Bank of India	0028050012403	UTBIOSIM343	1,00,000.00
85	Sivasagar M.B.	Indian Bank	6372014030	IDIB000S048	1,00,000.00
86	Sonai T.C.	State Bank of India	37039242896	SBIN0017222	1,00,000.00
87	Sonari M.B.	State Bank of India	35164534312	SBIN0007998	1,00,000.00
88	Sorbhog T.C.	HDFC Bank	50100116690516	HDFC0002466	1,00,000.00
89	Tangla T.C.	AGVB Bank	7077010047959	UTBIORRBAGB	1,00,000.00
90	Teok T.C.	State Bank of India	35168120363	SBIN0001718	1,00,000.00
91	Tezpur M.B.	United Bank of India	0010010366465	UTBIOTEZ310	1,00,000.00
92	Tihu T.C.	Assam Gramin Vikash Bank	7096010053695	UTBIORRBAGB	1,00,000.00
93	Tinsukia M.B.	Union Bank of India	383202010061172	UBIN0538329	1,00,000.00
94	Titabar T.C.	UCO Bank	23260110056141	UCBA0002326	1,00,000.00
95	Udalguri T.C.	State Bank of India	36563689060	SBIN0007947	1,00,000.00
96	Umrangshu T.C.	State Bank of India	11472697546	SBIN0004812	1,00,000.00
					96,00,000.00

Mission Director,
Swachh Bharat Mission (U), Assam



OFFICE OF THE SILCHAR MUNICIPAL BOARD
SILCHAR : : : CACHAR

Email ID: smb1882@gmail.com

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/4494

Dated Silchar the 07th February, 2022

To

The Director,
Municipal Administration,
Ganeshguri, Guwahati-6.

Sub: Utilisation Certificate for Material Recovery Facility (MRF), Swachh Do October & Swachhata Hi Seva under Swachha Bharat Mission (U) Assam for the Financial Year 2017-18.

Ref: Your office letter No. No. SBM (U) 168/ 2017/ pt./69, Dtd. 27-09-2018.

Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Material Recovery Facility (MRF), Swachh Do October & Swachhata Hi Seva under Swachha Bharat Mission (U) Assam.

This is for favour of your kind information & necessary action.

Encl:- As stated above.

Yours faithfully

[Signature]
Executive Officer
Silchar Municipal Board
Executive Officer
Silchar Municipal Board

Memo No. SMGUA (SBM).27/2021-22/4494-A Dated Silchar the 07th February, 2022

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.

[Signature]
Executive Officer
Silchar Municipal Board

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